

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**24. IA 502/2024 In C.P. (IB)/220(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - Pawan Kumar Ramdhan Agarwal**  
**IN THE MATTER OF**  
**Times Innovative Media Ltd**  
**V/s**  
**Brand Connect Communications**  
**(India) Pvt Ltd.**

**Section: Regulation 44(2), Liquidation process Regulation, 2016 U/s  
9 of (IBC)**

---

**ORDER**

Adv Yahya Batatawala appeared for the Liquidator through VC. Due to paucity of time the matter could not be taken up. List this matter on **05.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**